

C.P. No. 367/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

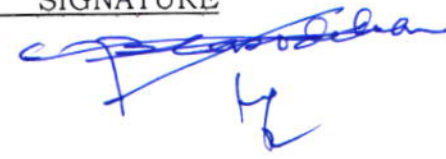

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Sugarcane Transport Pvt. Ltd.  
V/s  
ROC, Pune

252(1)

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	S.P. Kumar.	ROC, <del>Pune</del> Mumbai on behalf of ROC, Pune	
(2)	M B Kasodcha	PRACTISING company SECRETARY FOR Petitioner	

ORDER

CP No.367/252(1)/NCLT/MB/MAH/2017

Heard the Counsel for the Petitioner. List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)